

National Rural Housing and Habitat Policy

151. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has decided to introduce a National Rural Housing and Habitat Policy to ensure adequate and affordable housing for all in hilly and rural areas;
- (b) if so, the details thereof;
- (c) the proposed fund allocation for each State; and
- (d) the time by which the said policy is likely to be implemented indicating the estimated number of beneficiaries thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No decision has been taken to introduce a National Rural Housing and Habitat Policy.

(b) to (d) Does not arise.

Lapses in implementation of MGNREGA

†152. SHRI RAGHUNANDAN SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether provision of audit and remedial measures incorporated in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are being implemented to make the act more effective;
- (b) whether the task forces constituted by the Central Employment Guarantee Council have pointed out serious lapses in the implementation of the said Act; and
- (c) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

(b) No Task Force has been constituted by the Central Employment Guarantee Council of Mahatma Gandhi NREGA.

(c) Does not arise.

†Original notice of the question was received in Hindi.